



CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

O.A/350/1466/2018

Date of Order: 22.01.2020

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member

KAMALA PAL
VS
KENDRIYA VIDYALAYA SANGHATHAN

For The Applicant(s): Mr. S. K. Datta, counsel

For The Respondent(s): Mr. R. N. Bag, counsel

ORDER (ORAL)

Per: Ms. Bidisha Banerjee, Member (J):

Ld. counsel for both sides are present and heard.

2. Ld. counsel for the applicant submits that the applicant has got the relief sought for in this O.A and he has prayed for liberty to withdraw the present application.

3. Since the relief sought for has been granted, the O.A has become infructuous and is accordingly disposed of as infructuous.

(Bidisha Banerjee)
Member (J)